## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/539/ (IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: VA TECH WABAG LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

1. S. KARTHIKET BALAN PREETHI. S. ARASU

Mr. Ramakishnan Virarapharan 2. Mls. G. Sivashankaran. S. Saltyaganesh.

Senior Counsel +
Counsel + Responder
(C

**ORDER** 

Counsels for both the parties are present and submitted the final arguments. Order is reserved.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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